

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 709/2018

MOOL CHANDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.59918/2018-CONDONATION OF DELAY
IN FILING and IA No.59920/2018-EXEMPTION FROM FILING O.T.)

Date : 10-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR
Mr. Harsh Pratap Shehi, Adv.
Ms. Ruchira Goel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks' time, to file counter affidavit.

Some pages of High Court & Trial Court's records are in vernacular language. Let the records be sent back to the concerned Courts for translation into English language and thereafter the same may be remitted to this Court.

List the matter again on 08.02.2019.

RAJESH KUMAR GOEL
Registrar

SB